



भारतीय विधिज्ञ परिषद् BAR COUNCIL OF INDIA

(Statutory Body Constituted under the Advocates Act, 1961)

21, Rouse Avenue Institutional Area, Near Bal Bhawan, New Delhi - 110002

BCI:D:2550/2020

Date: 29.09.2020

To,

1. All the Hon'ble Member/s, Bar Council of India.
2. All the Hon'ble Chairmen, All the State Bar Council/s.
3. All the Secretary/ies, All the State Bar Council/s.

- Ref:
1. *Our letter dated 24.07.2020 bearing No.BCI:D:1653/2020 by which details of every practicing Advocate of the country was sought as per the requirement of the e-Committee of the Supreme Court of India.*
 2. *Our letter dated 10.08.2020 bearing No.BCI:D:1874/2020 by which date was extended for supply of relevant information till 30.09.2020 as per the prescribed format, sent by above referred letter dated 24.07.2020 bearing No.BCI:D:1653/2020.*

Sub: Intimation of the decision of the General Council of the Bar Council of India extending the date of submission of the details of advocates enrolled with all State Bar Councils in India as per the format prescribed by e-Committee of the Hon'ble Supreme Court of India.

Sir(s),

This is to bring to your kind knowledge that General Council of the Bar Council at its meeting held on 28.09.2020 through video conferencing under Item No.524/2020 has considered the requests received from various quarters including various Bar Associations and State Bar Councils to extend the last date for furnishing the information as per the format required by the e-Committee of the Supreme Court of India.

After consideration, the General Council of the Bar Council of India, as a last and final opportunity, has resolved to extend the last date for submission of the details of every practicing Advocate of the country sought as per the requirement of the e-Committee of the Supreme Court of India, till 15th November, 2020.

It is made clear that there shall be no further extensions granted and any Advocate or Bar Association who/which does not cooperate in this endeavour, shall be dealt with firmly.

All State Bar Councils are also required to ensure strict compliance of this letter.

This is for your kind information.

Thanking You

Yours sincerely,

Srimanto Sen
(Srimanto Sen)
Secretary